

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).859/2013

JAFFAR ULLAH & ANR.

Petitioner(s)

VERSUS

U.O.I & ORS.

Respondent(s)

(IA No.69132/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No.123931/2018 - CLARIFICATION/DIRECTION, IA No.69134/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 2/2016 - EXEMPTION FROM FILING O.T., IA No.118501/2018 - INTERVENTION/IMPLEADMENT, IA No.1/2015 - PERMISSION TO FILE ANNEXURES)

WITH

W.P.(C) No. 793/2017 (X)

(IA No. 60248/2018 - APPLICATION FOR IMPLEADMENT, IA No. 44982/2021 - APPLICATION FOR PERMISSION, IA No. 44249/2021 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 120367/2018 - CLARIFICATION/DIRECTION, IA No. 14970/2018 - CLARIFICATION/DIRECTION, IA No. 44984/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 90627/2017 - INTERVENTION APPLICATION, IA No. 107402/2017 - INTERVENTION APPLICATION, IA No. 87282/2017 - INTERVENTION APPLICATION, IA No. 97090/2017 - INTERVENTION APPLICATION, IA No. 132156/2017 - INTERVENTION APPLICATION, IA No. 130783/2017 - INTERVENTION APPLICATION, IA No.112813/2019 - INTERVENTION APPLICATION, IA No. 89100/2017 - INTERVENTION/IMPLEADMENT, IA No.107396/2017 - INTERVENTION/IMPLEADMENT, IA No.120322/2018 - INTERVENTION/IMPLEADMENT, IA No.89024/2017 - INTERVENTION/IMPLEADMENT, IA No.46251/2021 - INTERVENTION/IMPLEADMENT, IA No.88305/2017 - INTERVENTION/IMPLEADMENT, IA No.94489/2017 - INTERVENTION/IMPLEADMENT, IA No.93270/2017 - INTERVENTION/IMPLEADMENT, IA No.44245/2021 - INTERVENTION/IMPLEADMENT, IA No.93032/2017 - INTERVENTION/IMPLEADMENT, IA No. 60250/2018 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA No. 97091/2017 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA No. 100563/2017 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

W.P.(C) No. 870/2017 (PIL-W)

(IA No. 119630/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 886/2017 (PIL-W)

(FOR ON IA 94633/2017)

W.P.(C) No. 919/2017 (PIL-W)

(IA No. 97138/2017 - APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) No. 916/2017 (PIL-W)  
(IA No. 51046/2018 - APPROPRIATE ORDERS/DIRECTIONS, IA  
No.96406/2017 - STAY APPLICATION)

W.P.(C) No. 924/2017 (PIL-W)  
(IA No. 140823/2021 - APPLICATION FOR WITHDRAWAL OF COUNTER  
AFFIDAVIT, IA No. 144494/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA  
No. 164380/2021 - EXEMPTION FROM FILING O.T., IA No. 104654/2017 -  
INTERVENTION/IMPLEADMENT, IA No.104649/2017 -  
INTERVENTION/IMPLEADMENT)

W.P.(C) No. 955/2017 (PIL-W)  
(IA No. 101081/2017 - CLARIFICATION/DIRECTION)

Diary No(s). 32692/2017 (PIL-W)

W.P.(C) No. 1111/2017 (PIL-W)  
(IA No. 119942/2017 - PERMISSION TO APPEAR AND ARGUE IN PERSON, IA  
No. 119939/2017 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

W.P.(C) No. 262/2018 (PIL-W)  
(IA No. 33187/2018 - EXEMPTION FROM FILING O.T., IA No. 33189/2018  
- GRANT OF INTERIM RELIEF)

W.P.(C) No. 442/2018 (PIL-W)  
(IA No. 66802/2018 - CLARIFICATION/DIRECTION)

W.P.(C) No. 1045/2018 (PIL-W)  
(FOR INTERVENTION APPLICATION ON IA 6495/2019, FOR APPROPRIATE  
ORDERS/DIRECTIONS ON IA 43249/2025, IA No.43249/2025 - APPROPRIATE  
ORDERS/DIRECTIONS, IA No. 6500/2019 - CLARIFICATION/DIRECTION, IA  
No. 98696/2019 - INTERVENTION APPLICATION, IA No. 6495/2019 -  
INTERVENTION APPLICATION, IA No. 43244/2025 - INTERVENTION  
APPLICATION, IA No. 93003/2019 - INTERVENTION/IMPLEADMENT, IA  
No.92992/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 660/2021 (PIL-W)  
(IA No. 69238/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA  
No.188841/2023 - EXEMPTION FROM FILING O.T., IA No. 139822/2022 -  
EXEMPTION FROM FILING O.T.)

W.P.(C) No. 495/2024 (PIL-W)  
(IA No. 173116/2024 - AD-INTERIM WRIT, IA No. 180791/2024 -  
EXEMPTION FROM FILING AFFIDAVIT, IA No. 180790/2024 - PERMISSION TO  
FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

MA No.221/2025 in W.P.(C) No. 274/2009 (PIL-W)

W.P.(C) No. 1060/2023 (PIL-W)  
(IA No. 197484/2023 - CLARIFICATION/DIRECTION, IA No. 99163/2024 -  
INTERVENTION/IMPLEADMENT)

W.P.(CrI.) No. 139/2018 (PIL-W)  
(IA No. 92475/2018 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 29727-29731/2011 (XIV)  
(IA No. 73289/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA  
No.63777/2025 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 103033/2023 -  
INTERVENTION APPLICATION, IA No. 73290/2025 -  
INTERVENTION/IMPLEADMENT, IA No. 63775/2025 -  
INTERVENTION/IMPLEADMENT)

W.P.(C) No. 85/2021 (X)  
(IA No. 4427/2022 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 8938/2021  
- APPROPRIATE ORDERS/DIRECTIONS, IA No. 8937/2021 - EX-PARTE AD-  
INTERIM RELIEF, IA No. 4430/2022 - EXEMPTION FROM FILING AFFIDAVIT,  
IA No. 4429/2022 - EXEMPTION FROM FILING O.T., IA No. 8939/2021 -  
EXEMPTION FROM FILING O.T.)

Date : 08-05-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT  
HON'BLE MR. JUSTICE DIPANKAR DATTA  
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) :Mr. Prashant Bhushan, Amicus Curiae  
Ms. Cheryl D'Souza, Adv.

Mr. Gourab Banerji, Sr. Adv. (A.C.)  
Mr. Pawan Kumar, AOR

Miss Ayushma Awasthi, AOR

Ms. Jyoti Mendiratta, AOR

Ms. Joyshree Satpute, Adv.  
Mr. Prasanna S., AOR

Mr. Colin Gonsalves, Sr. Adv.  
Mr. Manik Gupta, Adv.  
Mr. Satya Mitra, AOR

Ms. Amiy Shukla, AOR  
Mr. Shakti Vardhan, Adv.

Mr. Bijan Kumar Ghosh, AOR

By Courts Motion, AOR

Ms. Ujjain Chatterji, Adv.  
Mr. Mayurapriyan, Adv.  
Ms. Racheeta Chawla, Adv.  
Ms. Shreshta Ragasandesh, AOR

**Petitioner-in-person**

Ms. Anand Grover, Sr. Adv.  
Ms. Tripti Tandan, Adv.  
Mr. Purushottam Sharma Tripathi, AOR  
Ms. Vani Vyas, Adv.  
Mr. Prakhar Singh, Adv.

Mr. P V Surendrnath, Sr. Adv.  
Ms. Resmitha R. Chandran, AOR  
Mr. Subhash Chandran K.R., Adv.  
Mr. Sawan Shukla, Adv.  
Mr. Lekha Sudhakaran, Adv.

Mr. Kunal Chatterji, AOR  
Ms. Maitrayee Banerjee, Adv.  
Mr. Rohit Bansal, Adv.  
Mr. Varij Nayan Mishra, Adv.

Mrs. Sudha Gupta, AOR

Mr. P V Dinesh, Sr. Adv.  
Ms. Anna Oommen, Adv.  
Mr. P. S. Sudheer, AOR  
Mr. Rishi Maheshwari, Adv.  
Ms. Anne Mathew, Adv.  
Mr. Bharat Sood, Adv.  
Mr. Jai Govind M J, Adv.  
Ms. Syed Nazarat Fatima, Adv.

Mr. Ashwani Kumar Dubey, AOR

**For Respondent(s) :Mr. Lakshmi Raman Singh, AOR**

Mr. Pranav Sachdeva, AOR  
Mr. Abhay Nair, Adv.  
Mr. P. Rohit Ram, Adv.

Mr. Somiran Sharma, AOR  
Mr. Suvidutt M.S., AOR  
Mr. B. Krishna Prasad, AOR  
Mr. Gaurav Dhingra, AOR

Mr. Tushar Mehta, Solicitor General  
Mr. Arijit Prasad, Sr. Adv.  
Mr. Deepak Kumar, Adv.  
Ms. Sanstri Pathak, Adv.  
Mr. Udit Dedhiya, Adv.  
Ms. Prerna Dhal, Adv.  
Mr. M K Maroria, Aor, Adv.  
Mr. Gurmeet Singh Makker, AOR

Mr. Arvind Kumar Sharma, AOR

Mr. Tushar Mehta, SG  
Mr. Sudarshan Lamba, AOR  
Ms. Sansriti Pathak, Adv.  
Mr. Udit Dedhiya, Adv.  
Ms. Prerna Dhal, Adv.

Mr. Sahil Tagotra, AOR  
Mr. Sidhant Kumar, Adv.  
Ms. Manyaa Chandok, Adv.  
Ms. Shreya Kasera, Adv.

Ms. Sushma Suri, AOR  
Mr. Arvind Kumar Sharma, AOR

Mr. Prateek Kumar, AOR  
Mr. Abhinav Nagar, Adv.

Mr. Ketan Paul, AOR

Ms. Shraddha Chirania, Adv.  
Mr. Kunal Mimani, AOR

Mr. Tushar Mehta, Solicitor General  
Mr. Chinmoy Pradip Sharma, Sr. A.A.G.  
Mr. Deepayan Dutta, Adv.  
Mr. Krishnajyoti Deka, Adv.  
Mr. Vijay Deora, Adv.  
Mr. Shuvodeep Roy, AOR  
Mr. Saurabh Tripathi, Adv.

Mr. Chirag M. Shroff, AOR  
Mr. Sanjay Kumar Visen, AOR

Mr. Avdhesh Kumar Singh, A.A.G.  
Mrs. Prerna Dhall, Adv.  
Ms. Akanksha Singh, Adv.  
Mr. Ambuj Swaroop, Adv.  
Mr. Shivam Ganeshia, Adv.  
Mr. Prashant Singh, AOR

Mr. Shishir Deshpande, AOR

Mr. Parth Awasthi, Adv.  
Mr. Pashupathi Nath Razdan, AOR

Mr. Samir Ali Khan, AOR  
Mr. Pranjal Sharma, Adv.

Mr. S.R. Singh, Sr. Adv.  
Mr. Ankur Prakash, AOR

Mr. Jayant Mohan, AOR  
Ms. Adya Shree Dutta, Adv.  
Ms. Meenakshi Chatterjee, Adv.

Mr. V. N. Raghupathy, AOR  
Mr. Raghavendra M. Kulkarni, Adv.

Mr. Pukhrambam Ramesh Kumar, AOR  
Mr. Karun Sharma, Adv.  
Ms. Anupama Ngangom, Adv.  
Ms. Rajkumari Divyasana, Adv.

Mr. G. Prakash, AOR

Mr. Aditya Vaibhav Singh GA, Adv.  
Mr. Sarad Kumar Singhania, AOR  
Ms. Rashmi Singhania, Adv.

Mr. Avijit Mani Tripathi, AOR

Ms. K. Enatoli Sema, AOR  
Mr. Amit Kumar Singh, Adv.  
Ms. Chubalemla Chang, Adv.  
Mr. Prang Newmai, Adv.

Ms. Sharmila Upadhyay, AOR  
Mr. Sarvjit Pratap Singh, Adv.

Ms. Baani Khanna, AOR  
Mr. Robin Singh, Adv.  
Mr. Kapil Balwani, Adv.

Mr. Shiv Mangal Sharma, A.A.G.  
Ms. Nidhi Jaswal, Adv.  
Mr. Sandeep Kumar Jha, AOR

Mr. Sameer Abhyankar, AOR  
Mr. Rahul Kumar, Adv.  
Mr. Aakash Thakur, Adv.

Ms. Ruchira Goel, AOR

Mr. Abhishek Atrey, AOR  
Dr. Abhishek Atrey, Adv.  
Ms. Ishita Bist, Adv.  
Ms. Ambika Atrey, Adv.  
Ms. Jyoti Verma, Adv.  
Mr. Navneet Gupta, Adv.

Ms. G. Indira, AOR  
Mr. Amrish Kumar, AOR

Mr. Sanand Ramakrishnan, AOR

Mr. Syed Ali Ahmad, Adv.  
Mr. Syed Tanweer Ahmad, Adv.  
Mr. S S Bandyopadhyay, Adv.  
Mr. Syed Miran Ahmad, Adv.  
Mr. S Kundu, Adv.  
Mr. Abhaya Nath Das, Adv.  
Mrs. Barnali Basak, Adv.  
Mr. Satish Kumar, AOR

Mr. P V Surendranath, Sr. Adv.  
Ms. Resmitha R. Chandran, AOR  
Mr. Subhash Chamdran K. R., Adv.  
Mr. Sawan Shukla, Adv.  
Ms. Lekha Sudhakaran, Adv.

Mr. Salvador Santosh Rebello, AOR  
Mr. Raghav Sharma, Adv.  
Mr. Jaskirat Pal Singh, Adv.  
Ms. Kritika, Adv.

Ms. Rashmi Singhanian, AOR

Mr. Arvind Kumar Sharma, AOR  
Mr. Somiran Sharma, AOR

Mr. Ashwani Kumar, Sr. Adv.  
Ms. Rashmi Nandakumar, AOR  
Ms. Yashmita Pandey, Adv.  
Mr. Sourya Tiwari, Adv.

Mr. Tushar Mehta, Solicitor General  
Mr. Chinmoy Pradip Sharma, Sr. A.A.G.  
Mr. Deepayan Dutta, Adv.  
Mr. Krishnajyoti Deka, Adv.  
Mr. Vijay Deora, Adv.  
Mr. Shuvodeep Roy, AOR  
Mr. Saurabh Tripathi, Adv.

Mr. T. Mahipal, AOR

Mr. Kapil Sibal, Sr. Adv.  
Mr. Fuzail Ahmad Ayyubi, AOR  
Mr. Mohammad Nizamuddin Pasha, Adv.  
Mr. Mustafa Khaddam Hussain, Adv.  
Mr. Hasan Raza Khan, Adv.  
Mr. Ibad Mushtaq, Adv.  
Ms. Rupali Samuel, Adv.  
Ms. Akanksha Rai, Adv.  
Ms. Gurneet Kaur, Adv.

Ms. Bharti Tyagi, AOR  
Mr. D. K. Singh, Adv.  
Mr. Tarun Bhati, Adv.  
Mr. Vikash Kumar, Adv.

Mr. Avijit Roy, AOR  
Mr. Dhawal Uniyal, AOR

Mr. Navnit Kumar, Adv.  
M/s. Corporate Law Group, AOR

Mr. Ashwani Kumar Dubey, AOR

Mr. M R Shamshad, Sr. Adv.  
Mr. Shashank Singh, AOR  
Mr. Arijit Sarkar, Adv.  
Ms. Zeb Hasan, Adv.

Mr. Mansoor Ali, AOR

Mr. Vivek Sharma, AOR  
Dr. Vijay Kumar Sharma, Adv.

Mr. Satya Mitra, AOR

Ms. Malvika Trivedi, Sr. Adv.  
Mr. Ankit Yadav, AOR  
Ms. Sujal Gupta, Adv.  
Mr. Shailendra Slaria, Adv.  
Ms. Shaoni Das, Adv.

Mr. Parth Awasthi, Adv.  
Mr. Pashupathi Nath Razdan, AOR

Mr. Manish Goswami, Sr. Adv.  
Mr. Gaurav Shukla, Adv.  
Mr. Priyankoo Gogoi, Adv.  
Mr. Rameshwar Prasad Goyal, AOR

Mr. Rajeev Kumar Panday, Adv.  
Mr. Rajeev Maheshwaranand Roy, AOR

Mr. Krishna Dev Jagarlamudi, AOR  
Ms. Anjana Chandrashekar, AOR

Mr. Shiv Mangal Sharma, A.A.G.  
Ms. Nidhi Jaswal, Adv.  
Mr. Sandeep Kumar Jha, AOR

Mr. Manoj K. Mishra, AOR  
Mr. Umesh Dubey, Adv.  
Ms. Madhulika, Adv.

Ms. Vuzmal Nehru, Adv.  
Mr. Anand Kumar Rai, Adv.

Mr. Kapil Sibal, Sr. Adv.  
Mr. Fuzail Ahmad Ayyubi, AOR  
Mr. Mohammad Nizamuddin Pasha, Adv.  
Mr. Mustafa Khaddam Hussain, Adv.  
Mr. Hasan Raza Khan, Adv.  
Mr. Ibad Mushtaq, Adv.  
Ms. Rupali Samuel, Adv.  
Ms. Akanksha Rai, Adv.  
Ms. Gurneet Kaur, Adv.

**Applicant-in-person**

Mr. Somesh Chandra Jha, AOR  
Mr. Mohit Chaudhary, AOR  
Mr. Abhishek, AOR

Ms. Sneha Kalita, AOR

Mr. Guntur Pramod Kumar, AOR  
Ms. Prerna Singh, Adv.  
Mr. Dhruv Yadav, Adv.  
Mr. Keshav Singh, Adv.

Mr. Subhasish Bhowmick, AOR  
Mr. Rahul Kushwaha, Adv.  
Mr. Shubhankar, Adv.  
Mr. M.K Rathor, Adv.  
Mr. Ashutosh Singh, Adv.  
Mr. Rakesh Kumar Tiwari, Adv.

Mr. Divyanshu Kumar Srivastava, AOR  
Mr. Saurabh Pandey, Adv.

Mr. Shiv Mangal Sharma, AAG  
Ms. Saubhagya Sundriyal, Adv.  
Mr. Rustam Singh Chauhan, Adv.

Mr. B.K. Satija, AAG  
Mr. Samar Vijay Singh, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

1. In view of the self-speaking order dated 08.04.2021 passed by a co-ordinate Bench in I.A. No.38048/2021, no further interim directions are required to be issued.
2. Post the matters for hearing on 31.07.2025 at 10.30 a.m.

3. The parties will be at liberty to submit their convenience compilation.

4. Meanwhile, in the matters where counter affidavits are yet to be filed, the respondents will do the needful with advance copies to the counsel for the petitioners.

(ARJUN BISHT)  
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)  
ASSISTANT REGISTRAR